GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

RAJYA SABHA UNSTARRED QUESTION NO. 2184 TO BE ANSWERED ON 01ST JANUARY, 2019

PROVISIONING OF HOSPITAL BEDS FOR STARTING MEDICAL COLLEGES

2184. SHRI GOPAL NARAYAN SINGH:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the basis for provision of compulsion of 300 beds for 100-150 seats, 900 beds for 200 seats and 1100 beds for 250 seats by Medical Council of India (MCI) to establish a medical college; and
- (b) whether Government would consider to improve this provision by starting 400 beds for 200 seats and 500 beds for 250 seats, so that the number of students for MBBS could be increased in the medical colleges of country?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY)

- (a): Medical Council of India (MCI) is an expert body constituted under the provisions of IMC Act, 1956 and has been given the responsibility of discharging the duty of maintenance of highest standards of medical education in the country. MCI with the prior approval of Central Government has made Minimum Standard Requirement Regulations, 1999. The requirement prescribed in the Regulations is on the basis of minimum number of beds required for training of MBBS students subject wise considering the cumulative number of under graduate students at any given point of time.
- (b): As on date, there is no such proposal.